

for laying out demonstrations, adoption of plant protection measures, supply of improved seed etc. Procurement of farmer produce at support price is also made through NAFED.

World Bank Assistance for Drainage and Sewerage System of Cuttack

211. SHRIMATI JAYANTI PATNAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is an immediate need to improve the existing drainage and sewerage system of Cuttack city in Orissa;

(b) whether Union Government have approved the proposal submitted by the State Government of Orissa in this regard;

(c) whether World Bank finance has also been sought for the above purpose; and

(d) if so, the time by which World Bank loan is expected to be obtained for implementing the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d). According to the information available with the Government of India, the Central Public Health Environmental and Engineering Organisation had accorded technical approval in May, 1985 for the Storm Drainage Scheme for Cuttack city at an estimated cost of Rs. 200 lakhs as a special case. Apart from this, the Government of Orissa had sent certain individual small value water supply and sewerage schemes in 1984 for inclusion in the pipeline of projects for World Bank Group assistance. This package included Cuttack City Sewerage Scheme at an estimated cost of Rs. 23 crores. The Government of Orissa had since been advised to submit a comprehensive water supply and sewerage scheme taking into account the technical, economical and financial viability of the project and procedures and guidelines of the World Bank. The requisite project

proposal is awaited from the State Government.

Posts Lying Vacant in Government Presses

212. SHRI LALITESHWAR PRASAD SHAHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that more than thousands vacancies in various category of posts have been lying vacant in Government of India Press, Minto Road, New Delhi and Ring Road, New Delhi for the last two years;

(b) whether any ban has been imposed on filling up all such vacancies;

(c) if so, the reasons to keep the posts vacant for years together resulting in loss of production; and

(d) the action contemplated in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No, Sir. At present only 116 and 417 Industrial and Non-Industrial category of posts are lying vacant in the Ring Road and Minto Road Presses respectively.

(b) to (d). The ban on filling up of the vacant posts has been partially relaxed by the Government. Due to organisational and structural changes of Govt. of India Presses vacancies have been kept in abeyance. The posts which are essential for operation of machines, so that the production does not suffer are allowed to be filled up depending on the merits of each case.

Central Law on Agricultural Labour

213. SHRI LALITESHWAR PRASAD SHAHI: Will the Minister of LABOUR be pleased to state:

(a) whether the National Commission on Rural Labour which was constituted